

Government have sanctioned a loan of rupees one crore to the Assam Government for implementing the procurement schemes in the State?

The Minister of Food and Agriculture (Shri A. P. Jain): Not yet. The request is under consideration.

#### Roads in Himachal Pradesh

2019. Shri Y. S. Parmar: Will the Minister of Transport and Communications be pleased to state:

(a) the mileage of motorable roads constructed, district-wise, in Himachal Pradesh in 1957-58;

(b) the money spent on these roads; and

(c) the funds placed at the disposal of Himachal Pradesh Administration for construction of roads of all types during 1957-58 and the amount spent during the year?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) 142 miles of motorable roads have been constructed or improved as detailed below:

|                  |           |
|------------------|-----------|
| Mahasu district: | 88 miles. |
| Mandi. "         | 20 "      |

| Name of the Scheme.  | Amount asked for |           | Amount sanctioned. |           |
|--|------------------|-----------|--------------------|-----------|
|  | Loan             | Grant     | Loan               | Grant     |
|  | Rs.              | Rs.       | Rs.                | Rs.       |
| 1. Pilot Scheme for the settlement of 250 families of landless workers on Bhoodan lands. | 56,250           | 1,93,750  | 56,250             | 96,875    |
| 2. Settlement of 10,000 families of landless workers on Bhoodan lands (Special Scheme.)  | 7,50,000         | 22,50,000 | 7,50,000           | 22,50,000 |
| 3. Settlement of landless agricultural workers (Scheme originally included in the Plan.) | --               | 45,325    | --                 | 45,325    |
|  | 8,06,250         | 24,89,075 | 8,06,250           | 23,92,200 |

The entire amount of the loan sanctioned is directly placed at the disposal of the State Government. The amount of grant is payable by the

Bilaspur District 4 miles

Chamba " 18 "

Sirmur. " 11 "

(b) Rs. 42.9 lakhs upto February 1958.

(c) About Rs. 91 lakhs which is expected to be utilised fully.

#### Employment of Landless Labourers in Bihar

2020. Shri Anirudh Sinha: Will the Minister of Food and Agriculture be pleased to state the amount asked for and paid to the Government of Bihar for providing employment on hard manual schemes to landless labourers in that State?

The Minister of Food and Agriculture (Shri A. P. Jain): Three Schemes for the settlement of landless labourers, mainly on Bhoodan lands in Bihar, have been sanctioned during 1957-58. The amounts asked for and placed at the disposal of the Government of Bihar are given below:—

A.G. of the State to the State Government only on the basis of actual expenditure incurred by it.